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ORISSA ACT 7 OF 2004

***THE ORISSA APPROPRIATION ACT, 2004**

[Received the assent of the Governor on the 1st August, 2004, first published in an Extraordinary issue of the *Orissa Gazette* dated the 4th August, 2004 (No. 1057)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR 2004-2005.

BE it enacted by the Legislature of the State of Orissa in the Fifty-fifth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Orissa Appropriation Act, 2004.

Issue of
Rs. 20099,42,74,000
out of the
Consolidated
Fund of the
State of
Orissa for the
financial year
2004-2005.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate [inclusive of the sums specified in column 3 of the Schedule to the Orissa Appropriation (Vote-on-Account) Act, 2004] to the sum of twenty thousand ninety-nine crores, forty-two lakhs and seventy-four thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2004-2005 in respect of the services and purposes specified in column 2 of the Schedule.

Orissa Act
4 of 2004.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See Sections 2 and 3)

1 No. of Vote	2 Services and purposes	3			4 Total
		Sums not exceeding		Rs.	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
1.	Expenditure relating to the Home Department.	Revenue	577,17,39,000	958,33,000	586,75,72,000
		Capital	67,42,72,000	..	67,42,72,000
2.	Expenditure relating to the General Administration Department.	Revenue	24,70,75,000	2,94,53,000	27,65,28,000
		Capital	1,67,35,000	..	1,67,35,000
3.	Expenditure relating to the Revenue Department.	Revenue	950,65,86,000	7,06,000	950,72,92,000
		Capital	40,95,000	..	40,95,000
4.	Expenditure relating to the Law Department.	Revenue	46,89,81,000	..	46,89,81,000
		Capital	2,20,00,000	..	2,20,00,000
5.	Expenditure relating to the Finance Department.	Revenue	1727,40,34,000	4,00,00,61,000	2127,40,95,000
		Capital	223,98,90,000	..	2,23,98,90,000
6.	Expenditure relating to the Commerce Department.	Revenue	25,39,73,000	30,000	25,40,03,000
		Capital	2,85,34,000	..	2,85,34,000
7.	Expenditure relating to the Works Department.	Revenue	233,63,92,000	87,35,000	234,51,27,000
		Capital	200,62,37,000	50,00,000	201,12,37,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue	10,45,15,000	15,99,000	10,61,14,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	60,74,65,000	..	60,74,65,000
		Capital	42,000	..	42,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue	1622,86,63,000	2,50,000	1622,89,13,000
		Capital	1,01,000	..	1,01,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and Backward Classes Development Department.	Revenue	327,86,28,000	..	327,86,28,000
		Capital	5,31,35,000	..	5,31,35,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue	639,30,96,000	11,50,000	639,42,46,000
		Capital	66,68,13,000	..	66,68,13,000
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue	326,10,91,000	48,00,000	326,58,91,000
		Capital	66,97,22,000	..	66,97,22,000
14.	Expenditure relating to the Labour and Employment Department.	Revenue	26,78,68,000	..	26,78,68,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		4 Total Rs.	
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.		
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue	5,70,70,000	..	5,70,70,000
16.	Expenditure relating to the Planning & Co-ordination Department.	Revenue	370,37,38,000		370,37,38,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue	459,21,34,000	1,000	459,21,35,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	72,85,000	..	72,85,000
19.	Expenditure relating to the Industries Department.	Revenue	60,91,39,000	..	60,91,39,000
		Capital	20,03,000	..	20,03,000
20.	Expenditure relating to the Water Resources Department.	Revenue	241,71,87,000	..	241,71,87,000
		Capital	436,97,38,000	1,76,02,000	438,73,40,000
21.	Expenditure relating to the Transport Department.	Revenue	12,99,76,000	2,50,000	13,02,26,000
		Capital	1,000		1,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue	124,40,18,000	..	124,40,18,000
		Capital	145,11,49,000	..	145,11,49,000
23.	Expenditure relating to the Agriculture Department.	Revenue	270,37,72,000	76,000	270,38,48,000
		Capital	1,50,43,000	..	1,50,43,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue	13,76,06,000	..	13,76,06,000
		Capital	10,01,000	..	10,01,000
25.	Expenditure relating to the Information and Public Relations Department.	Revenue	12,18,79,000	..	12,18,79,000
26.	Expenditure relating to the Excise Department.	Revenue	14,37,07,000	..	14,37,07,000
27.	Expenditure relating to the Science and Technology Department.	Revenue	3,85,53,000	..	3,85,53,000
28.	Expenditure relating to the Rural Development Department.	Revenue	244,89,97,000	9,94,000	244,99,91,000
		Capital	140,94,84,000	10,00,000	141,04,84,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue	7,68,51,000	2,36,39,000	10,04,90,000
30.	Expenditure relating to the Energy Department.	Revenue	95,43,11,000	1,34,33,000	96,77,44,000
		Capital	259,71,00,000	..	259,71,00,000
31.	Expenditure relating to the Textile and Handloom Department.	Revenue	60,80,83,000	..	60,80,83,000
		Capital	15,00,03,000	..	15,00,03,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		4 Total		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.			
32.	Expenditure relating to the Tourism and Culture Department.	Revenue	14,88,01,000	..	14,88,01,000	
		Capital	7,66,60,000	..	7,66,60,000	
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	124,93,65,000	..	124,93,65,000	
		Capital	1,93,77,000	..	1,93,77,000	
34.	Expenditure relating to the Co-operation Department.	Revenue	44,95,86,000	..	44,95,86,000	
		Capital	16,62,36,000	..	16,62,36,000	
35.	Expenditure relating to the Public Enterprises Department.	Revenue	100,73,08,000	..	100,73,08,000	
36.	Expenditure relating to the Women and Child Development Department.	Revenue	438,97,70,000	50,000	438,98,20,000	
37.	Expenditure relating to the Information and Technology Department.	Revenue	7,52,03,000	..	7,52,03,000	
38.	Expenditure relating to the Higher Education Department.	Revenue	283,00,01,000	1,00,000	283,01,01,000	
		Capital	1,00,02,000	..	1,00,02,000	
	Appropriation for Reduction or Avoidance of Debt.	Revenue	..	835,07,24,000	835,07,24,000	
	Interest Payment	Revenue	..	3461,90,69,000	3461,90,69,000	
	Internal Debt of the State Government.	Capital	..	1965,41,00,000	1965,41,00,000	
	Loans and Advances from Central Government.	Capital	..	2137,18,00,000	2137,18,00,000	
Total ..	{	Revenue Account	..	9614,44,46,000	4715,09,53,000	14329,53,99,000
		Capital Account	..	1664,93,73,000	4104,95,02,000	5769,88,75,000
	Grand Total	..	11279,38,19,000	8820,04,55,000	20099,42,74,000	